

PROFORMA FOR DECLARATION OF ASSETS
(As On 31-03-2012)

Name of officer (in full):

SMT. YOGITA VINAY WASNIK

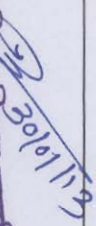
Date of Birth :

23-02-1976

Present post held :

1st CIVIL JUDGE CLASS-2, DANTEWADA

Immovable property				
Name of District, sub-Division, taluka and village in which property is situated	Name and detail of property		if not is own name, state in whose name held and his/her relationship to the Govt. servant.	how acquired? Whether by purchase lease mortgage, inheritance, gift or otherwise with details, of persons from whom acquired
	Housing and other Buildings	Land		
1	2	3	4	5
TWIN CITY, RUA-BANDHA, TALPURI, (CG. H.B.) BHILAI NAGAR, DIST. - DURG (C.G.)	MOGRA TYPE HOUSE, Standard size of Plot, - 774.72 Sf., plinth area 7.952 Duplex	-	Own Name	Housing Loan by main Branch Bhilai, State Bank of India & Saving A/c
Movable property (valued above 25,000/- of Rs.)				
Name of Articies				
1				
CAR - MARUTI SWIFT-DZIRE (APPROX VALUE - 5,00,000 Rs.)				
jewellery (Lump sum)				
Jewellery (Worth Rs.)	Approximately 7,00,000/- Rs.	Gold & Silver Jewellery		


 (श्रीमती योगिता विनाय वासनीक)
 एचएन जजद्वारा व्याख्यातीक वर्क-2
 दलित बजार दलीबाड़ा

		Share/Debentures		Nos. of shares	
Name of Issuing company		1		2	
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Life Insurance Policy & Others					
Name of Issuing company		1		Amount	
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Bajaj Alliance Life Insurance (Feb. 2011 on Husband Name)		---		Total Policy Amount 1,25,000/- (25,000/- P.A. Premium Amount)	
Bank Deposites/ Securities & Investments					
Name of Bank		City		Amount	
1		2		3	
1) Fixed Deposites					
STATE BANK OF INDIA (Own Name)		MAIN BRACH, GANJ PARA DURG(C.G.)		Rs. 4,08,609.00	
STATE BANK OF INDIA (on Husband Name)		BRACH, BIJAPUR(C.G.)		Rs 2,56,322.52	
STATE BANK OF INDIA (on Husband Name)		MAIN BRACH, BHILAI (C.G.)		Rs 9,913.00	
STATE BANK OF INDIA (on Husband Name)		COLLECTORATE BRACH, JAGADALPUR (C.G.)		Rs. 1177.00	
2) Saving Bank A/Cs					
3) PPF		---		---	
4) GPFI/CPS		CPS Balance as on 31-03-12		(Total CPS Contribution+CPS Arrear = 4,18,978.00)	
5) NSS		---		---	
6) Other		---		---	

1 In case where it is not possible to assess the value accurately the approximate value in relation to present condition may be indicated.
 Note:- The expected declaration of assets is subject to provision of C. G. Civil services (Conduct) Rules 1965

Signature & Date
 श्रीमती योगिता विनय बाळविकर
 एचम अखिलर न्यायाधीश वर्ग-2
 दक्षिण बंगाल कर्मचारी